DR. K. P. RAMALINGAM: How many Joint Lenders' Forums have been formed in the nation? ...(Interruptions)...

SHRI JAYANT SINHA: Sir, the Government ...(Interruptions)... which is to ensure that the Joint Lenders' Forum takes swift and immediate action against the borrowers that have been shown to be wilful defaulters. ...(Interruptions)...

श्री समापति: आपके सवाल हैं ...(व्यवहार)...

SHRI JAYANT SINHA: The total number of wilful defaulters now is 7,686. ...(Interruptions)... Of which, we have filed suits against 6,816 ...(Interruptions)... and FIRs have been filed against 1,669. ...(Interruptions)... So, through the Joint Lenders' Forum, the lenders are moving very quickly to identify which borrowers are in fact wilful defaulters; ...(Interruptions)... whether they have siphoned away money; they have diverted money or they are not ...(Interruptions).... Once that is determined by the Joint Lenders' Forum, there are variety of actions that can be undertaken, including suits and FIRs, as I have already mentioned. ...(Interruptions).... But they are also precluded from borrowing from the financial system. ...(Interruptions).... In total, the sum of these actions ensures that it becomes very difficult for borrowers to access the financial system and this becomes a very important consequence of their bad behaviour. ...(Interruptions).... As a result of that, we are finding that these actions have resulted in far fewer wilful defaulters and NPAs. ...(Interruptions)....

श्री नरेश अग्रवाल: माननीय सम्बंधित जी, हाउस को ऑर्डर में चला दीजिए! ...(व्यवहार)...

श्री समापति: उनका सवाल पूछने दीजिए! ...(व्यवहार)...

श्री नरेश अग्रवाल: हाउस को ऑर्डर में चला दीजिए! ...(व्यवहार).... बहुत इम्पोर्टेंट क्वेरिस्टन है। ...(व्यवहार).... हम आपके माध्यम से यह जानना चाहते हैं कि आपने स्वीकार किया है कि ...(व्यवहार)....

MR. CHAIRMAN: The House is adjourned till 2.00 p.m.

WRITTEN ANSWERS TO STARRED QUESTIONS

Frequent falling of glass panels at Chennai Airport

*18. SHRI TIRUCHI SIVA: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that the Chennai Airport has witnessed 61 incidents of glass panel falling, if so, the details thereof;
(b) if not, the details thereof since the airport was modernised;

(c) whether the incidents caused any injury to staff or passengers, if so, the details thereof;

(d) whether the Ministry has taken any action to address this issue; and

(e) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF CIVIL AVIATION (SHRI ASHOK GAJAPATHI RAJU PUSAPATI): (a) and (b) A total number of about 40 glass panels have broken till date since modernization of Chennai Airport. Out of this, 14 numbers are due to accidental breakage due to human intervention and remaining 26 nos. are due to spontaneous breakage. The spontaneous breakage constitute only 0.12% of total glass panels (22,000 number approximately), against the Industry norms of 0.80% failures.

(c) No passenger/staff was injured due to spontaneous breakage of glass panels. Some minor injury occurred in two incidents of accidental breakage due to human intervention.

(d) and (e) Yes, Sir. Airports Authority of India has initiated following action to address this issue by:

(i) Providing physical barricades with Stainless Steel railing to prevent the passengers/public movement near planter box area of city side at Arrival level.

(ii) Erecting physical barriers (stainless steel railing) to prevent any injury to by stander/public in case of any spontaneous breakage.

(iii) Installation of Canopy on the airside.

**Agreement on Rafale fighter aircraft**

*19. SHRI PARVEZ HASHMI: Will the Minister of DEFENCE be pleased to state:

(a) the details of agreement made in Rafale fighter aircraft deal between India and France;

(b) the tentative date by which Rafale fighter aircraft will be inducted in the Indian Air Force;

(c) the total cost and number of Rafale aircraft to be purchased; and

(d) the total guarantee period for the maintenance of these aircrafts after purchase?*